


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Dalip Kumar Bhalla, Orderly, E.C. 76960060 S/o Late Sh. Baij Nath Bhalla, expired on 11.04.2023 his name is hereby struck off from the pay scroll of this office with effect from 12.04.2023 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.



29.5.23.

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
DELHI

No. 43734 PF/Admn-III/2023 , Dated, Delhi the _____

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Accounts Officer/DDO, Central District, THC, Delhi (Copy of Death Certificate)
3. The Pay & Accounts Officer, PAO, Central District, THC, Delhi (through concerned A/c Branch).
4. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, Delhi
5. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
6. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
7. The Dealing officials, Appointment seat, Admn. Branch-III, THC, Delhi
8. The Dealing Officials, Leave seat, (Central District), THC, Delhi
9. The Dealing Official, Pension Cell, Central District, THC, Delhi
10. The Dealing Official, ACR Cell, THC, Delhi
11. Website Committee, English/Hindi, Tis Hazari Court Delhi.
12. The Dealing Official Layers, Tis Hazari Courts, Delhi
13. Smt. Premwati Bhalla on behalf of the deceased official i.e. Sh. Dalip Kumar Bhalla, Orderly, E.C. 76960060 S/o Late Sh. Baij Nath Bhalla, R/o H. No. 104, Gali No 4, New Lahore Shastri Nagar, East Delhi-110031 (Private. Accommodation)


29/05/23

(Simmi Kapoor)
Administrative Officer (J)
Administration Branch-III
Principal District & Sessions Judge (HQs.) Office, Delhi